

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 125**  
**(IB)-190(PB)/2017**

**IN THE MATTER OF:**

Union Bank of India	....	Applicant/petitioner
Vs.		
Era Infra Engineering Ltd.	....	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 13.05.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

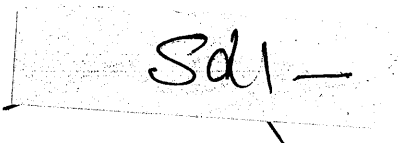
**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

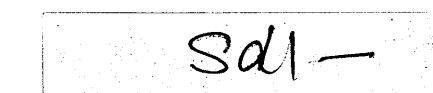
**PRESENTS**

For the Applicant:	Mr. Deepak Prakash, Ms. Divyangna Malik & Mr. Siddharth, Mr. A.K. Singh, Mr. Adarsh Tripathi & Mr. Anish Gupta, Advs.
For the RP:	Mr. Hitesh Kumar & Ms. Udita Singh & Mr. Moulshree Shokla, Advs.
For the INDUSLAND Bank	Mr. Krishnendu Datta, Ms. Prachi Johri & Ms. Moulshree Shukla, Avs.

**ORDER**

List before the Principal Bench on 20.05.2019.

  
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**MEMBER (TECHNICAL)**

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

13.05.2019  
Ritu Sharma

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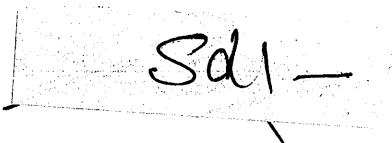
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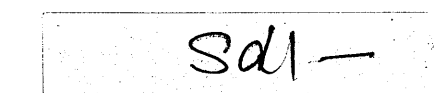
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